68.NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA No.139/252/HDB/2018		
NAME OF THE COMPANY	Fortuna Identity Private Limited		
NAME OF THE PETITIONER(S)	Fortuna Identity Private Limited		
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad		
UNDER SECTION	252		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagaraj Runio	Awrest	t 988033314	Arrly
TSRIRAM	Seretary	9848126297 Srivamacse gmail Co	m. Jord

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. A.Naga Raj Kumar, Learned Counsel for the Petitioner along with Mr.T.Sri Ram, Learned CS for the Petitioner. Interim Order has been passed. Post the case on 06.04.2018

Member (Tech)

Member (Judl)

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